

Minister of State for Industry during his visit to India in March, 1981. The two Ministers exchanged views on possibilities of Indo-French Economic Cooperation with reference to the upgrading of technology and modernising various sectors of Indian Industry. Reference was also made to the Maruti Project and to the interest shown in it by the two French automobile companies namely M/s. Renault and M/s. Peugeot. The French Minister indicated the possibility of foreign exchange assistance for the proposed project, partly in the form of soft loans and partly in the form of export credit.

**Deposits of Uranium in Lalitpur District of U.P.**

8235. SHRI DAYA RAM SHAKYA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that good grade of uranium indications have been found in the bore-holes in Pisanari area in District Lalitpur, Uttar Pradesh drilled by Sourai upper project of U.P. Government in 1979-80;

(b) if so, what steps the Department of Atomic Energy has taken for exploration of uranium in that area;

(c) the progress made as far; and

(d) what is the report of Atomic Energy regarding the U.P. uranium discovery concerning the year 1979-80?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) No, Sir.

(b) and (c) Do not arise.

(d) Investigations by the Department of Atomic Energy into the reported discovery of uranium by the Government of Uttar Pradesh in 1979-80 indicate that the deposits are not of good grade.

**Setting up of Micro Cement Plants**

8236. SHRI RAJESH PILOT: Will the Minister of INDUSTRY be pleased to state:

(a) the extent to which Government have been successful in initiating and encouraging the establishment of mini cement plants;

(b) whether Government have considered to develop and encourage micro-plants for cement production keeping in view the high demand and non-availability of cement at reasonable fixed rates; and

(c) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) to (c). The term 'Micro Plants' presumably refers to mini cement plants. It has been the policy of the Government to encourage setting up of mini cement plants in the country. Approvals have been given for establishment of mini cement plants for a total capacity of 4.5 million tonnes.

**Finalisation of Select List for Deputy Secretaries**

8237. SHRI MUBARAK SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Members of Selection Board are not meeting quickly to finalise the July 1980 select lists for Deputy Secretaries of the Central Secretariat;

(b) if so, the reasons therefor; and

(c) the exact date by which the said select list will be issued?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBIAH): (a) and (b). The Selection Committee will meet to finalise the select list as soon as the assessment of the eligible officers, on the basis of their service records, has been completed by each member of the Committee. This work is in an

advanced stage and is likely to be completed soon.

(c) It is proposed to issue the Select List within about a month's time.

**दिल्ली पुलिस के कर्मचारियों को मकान किराया भत्ते का भुगतान**

8238. श्री बी० डी० सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सब है कि तीसरे वेतन आयोग की सिफारिशों के अनुसार 750 रु० वेतन पाने वाले दिल्ली पुलिस कर्मचारियों को 25 प्रतिशत मकान किराया भत्ता देय है;

(ख) क्या यह भी सब है कि ऐसे कर्मचारियों को मकान किराया रसीद प्रस्तुत करने की आवश्यकता नहीं है ; और

(ग) यदि हां, तो यह भत्ता किस तिथि से देय है और अब तक इसका भुगतान न किये जाने के क्या कारण हैं ?

गृह मंत्रालय में राज्यमंत्री (श्री योगेन्द्र मकवान) : (क) से (ग) वित्त मंत्रालय के तारीख 3-9-74 के कार्यालय ज्ञापन के अनुसार दिल्ली पुलिस के कामिक जो निशुल्क आवास के हकदार हैं, निशुल्क आवास के बदले में 10 प्रतिशत  $7\frac{1}{2}\%$  की दर से प्रतिपूरक भत्ते के अतिरिक्त अपने वेतन के 15% की दर से मकान किराये भत्ते के हकदार थे, बशर्ते कि वे अपने दावों के संबंध में 1-11-1973 से किराया रसीद प्रस्तुत करें। वेतन के 25 प्रतिशत तक के दावे के समर्थन में किराया रसीद प्रस्तुत करने में असफल रहने की स्थिति में वे अपने वेतन के 15% की दर से मकान किराया भत्ते के हकदार हैं।

दिल्ली पुलिस/दिल्ली प्रशासन ने सूचित किया है कि अभी तक किसी भी पाल पुलिस

कामिक ने अपने दावे के समर्थन में किराया रसीद प्रस्तुत नहीं की है।

तथापि वित्त मंत्रालय के तारीख 22-3-1978 के कार्यालय ज्ञापन के अनुसार वे 1-2-1978 से किराया रसीद प्रस्तुत किए बिना, निशुल्क आवास के बदले में अपने वेतन के 15% की दर से मकान किराया भत्ते और 10% की दर से प्रतिपूरक भत्ते के हकदार हैं और उन्हें तदनुसार भुगतान किया गया है।

**Conference of States Planning Ministers**

3239. SHRI CHITTA MOHATA:  
SHRI AMAR ROYPRADHAN:

Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that planning Ministers of States met recently in Delhi to discuss implementation and monitoring of the Sixth Plan Programme; and

(b) if so, the outcome of that conference?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAIN DATT TIWARI): (a) Yes, Sir.

(b) The Conference provided a forum for inter-action between the Planning Commission and the State Planning Ministers, Vice-chairmen and whole-time Members of State Planning Boards to take stock of the States' capabilities to plan, implement plan programmes and to assess their various problems including personnel and training problems. The importance of decentralised planning was emphasised and appreciated by all States. The need for strengthening of the Planning machinery at the District Level was emphasised and the Planning Commission was requested to extend assistance for this purpose. The need for strengthening project formulation and monitoring in the case of special projects introduced during the Sixth Plan was emphasised. The Planning Commission was requested to provide guideline to the